

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

CP(IB)-1736(MB)/2018

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 06.08.2018

NAME OF THE PARTIES:

Sagar Enterprises
v/s.
Shri Vananath Industries Pvt. Ltd.

INSOLVENCY & BANKRUPTCY CODE 2016.

ORDER

At request, list this matter on 06.09.2018.

SD/-

RAVIKUMAR DURAISAMY
Member (Technical)

SD/-

B.S.V. PRAKASH KUMAR
Member (Judicial)